

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)


ORDER

No: 1543 of 2022/R21

Dated: 15/11/2022

In the interest of administration, Shri Anoop Kumar Sharma, Registrar Computer (IT) shall also attend the work of CPC e-Courts, High Court of J&K and Ladakh, in addition to his own duties, till such time some alternative arrangement is put in place.

By Order.

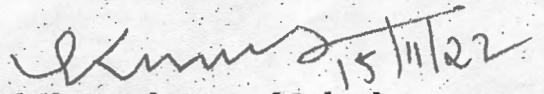

(Permod Kumar)
Addl.Registrar (Adm)

No:- 40262-90/RG/14

Dated:-15/11/2022

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J & K and Ladakh, Jammu for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
.....for information.
7. Shri Anoop Kumar, Registrar Computer (I.T.), High Court of J&K and Ladakh, Jammu for information and necessary action.
8. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and with the request to upload the same on High Court website.
9. I/C Chief Librarian, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.


Addl Registrar (Adm)